

National Company Law Tribunal
Allahabad Bench
Allahabad

63(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: Pratik Patwardhan & Anr.

Vs.

M/s Shri Tej Kumar Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2. Mr. Navin Sinha
Zeyaul Hagne.

Sr. Adv
Adv.

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for
Respondents.

1) Anurag Channa Sr Counsel

2) Anvind Shrivastava Sr. Counsel

3) Rajesh Dhamdar Adv

4) Abhishek Shrivastav Adv

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Order dated 21.09.2016

CP No.63(ND)/2016 Pratik Patwardhan & Anr. Vs. M/s Shri Tej

Kumar Press Pvt. Ltd & Ors.

Heard both sides. It is argued by Learned Senior Counsel Mr. Navin Sinha for the respondent that an application to reject the C.P. is pending. The petitioner did not file counter so far.

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However, the matter in the main C.P. was being heard by CLB obviously by mistake, because pleadings are not completed in the C.P. Therefore, the petitioner in the C.P. shall file counter in the application on or before 03.10.2016 by serving copy in advance on the other side.

List the matter on 03.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 21.09.2016